

No. DSJ/BLP/EC/Covid-19/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 3rd May, 2021.

OFFICE ORDER.

In view of the Registry of Hon'ble High Court Order No. HHC/
RG/ C-19-2020-58 dated 24.04.2021, the following instructions are hereby
issued till further orders:-

1. In order to reduce the footfall in the Court premises and also to stop the spread of Pandemic, the officials deputed at the entrance of the Court premises are directed to ensure that except the Court staff only the Advocates and their Regd. Clerks/Munshi will be allowed to enter in the Courts Complexes at District headquarter Bilaspur as well as at Sub Division Ghumarwin. No person/ outsider/litigant be allowed to enter in the Court premises until or unless required. They are also directed to ensure that thermal scanning of each person entering in the Court premises be done properly and strictly.
2. All other instructions/SOPs issued from the Hon'ble High Court shall remain in operation.

Sd/-
District & Sessions Judge,
Bilaspur, H.P.

Endst. No. As above. 2354.

Dated Bilaspur, the 3rd May, 2021.

Copy forwarded to :

1. All the Judicial Officers of this Division for information and further necessary action.
2. The District Attorney, Bilaspur for information.
3. The Presidents, Bar Associations, Bilaspur and Ghumarwin for information.
4. The Reader/Civil Nazir/Civil & Cr. Ahlmad of this Court for information and necessary action.
5. The Astd. Programmer/System Assistants of this office with the directions to update District Court's website accordingly.
6. The officials deputed at entrance for thermal scanning to note for strict compliance.
7. Notice Board.

Sd/-
District & Sessions Judge,
Bilaspur, H.P.